

IN THE NATIONAL COMPANY LAW TRIBUNAL
CHANDIGARH (COURT – II)
(Through Hybrid Mode)

Item No. 102

CP (IB) No. 242/Chd/Hry/2020

IN THE MATTER OF:
Allahabad Bank

... **Petitioner-Financial Creditor**

Vs

M/s Polo Hotels Ltd.

... **Respondent-Corporate Debtor**

Under Section: 7, IBC 2016

Order delivered on 04.04.2024

CORAM:

**SHRI. L.N. GUPTA,
HON'BLE MEMBER (T)**

**SHRI. HARNAM SINGH THAKUR,
HON'BLE MEMBER (J)**

PRESENT:

For the Petitioner : Mr. Aditya Grover, Advocate

For the Respondent : Mr. Vaibhav Gupta, Advocate

ORDER

Arguments heard. ***Order reserved.***

Sd/-

Sd/-

**(L.N. GUPTA)
HON'BLE MEMBER (T)**

**(HARNAM SINGH THAKUR)
HON'BLE MEMBER (J)**